

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Ministry-wise Allocation for the Development of Scheduled Tribes in Andhra Pradesh**

1463. SHRI G. SWAMY NAIK: Will the Minister of WELFARE be pleased to state :

(a) what is the Ministry-wise allocation for the development of Scheduled Tribes in Andhra Pradesh during the Seventh Five Year Plan period including current financial year;

(b) whether the State Government of Andhra Pradesh has fully utilised the funds earmarked during the last five years for the development upliftment of Scheduled Tribes; and

(c) if the answer to part (b) above be in negative, whether the fund has been converted to some other heads to avoid the lapse of the fund, if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO):

(a) to (c) The information has been called for from concerned Central Ministries and Andhra Pradesh Government and the same will be laid on the Table of the House later.

Import of scrap and sponge iron

1464. SHRI SYED AHMAD HASHMI: Will the Minister of STEEL AND MINES be pleased to state the quantity of scrap and sponge iron proposed to be imported by Government during the year 1986-87?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): It is proposed to import 14 lakh tonnes

of scrap and 7 lakh tonnes of Sponge Iron/Hot Briquetted Iron during 1986-87.

**Import of billets etc.**

1465. SHRI SYED AHMAD HASHMI: Will the Minister of STEEL AND MINES be pleased to state :

(a) what is the quantity of finished steel like billets, bars, structural etc. proposed to be imported by Government during 1986-87.

(b) whether Government propose to increase the import duty on such items ; and

(c) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) The tentative import Plan for 1986-87 provides for import of approximately one million tonnes of finished carbon steel. This includes 0.2 million tonnes of Tin Mill Black Plate for manufacture of tinplate. Import of 0.54 million tonnes of billets is also proposed in addition for meeting the requirements of special sections, bars & rods, structural, jute bailing hoops and Railways.

(b) and (c) No change in import duty for such items of steel is envisaged at present. However, some of the items like billets enjoy limited duty exemption for specific periods. On expiry of the periods the normal rate of duty will be leviable unless the exemptions are extended renewed.